

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**182(ND)/2017 (Appeal No. 29/2017)**

**In the matter of:**

M/s. Pivot Merchandise & Apparel Pvt. Ltd. ...Appellant  
Vs. ...Respondent  
ROC

**SECTION:** Under Section 252(3)

**Order delivered on 13.06.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant  
For the Respondent  
Stg. Counsel for ITD

Mr. Mukesh Kumar Dukia, CS  
Mr. Manish Raj, CP for ROC Delhi  
Ms. Easha Kadian for Ms. Lakshmi  
Gurung

**ORDER**

Ld. CS for the appellant undertakes to file further documents in support of appeal within two weeks with the copy in advance to the other side. For further consideration on 25<sup>th</sup> July, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**